

(b) and (c) The various Research & Development Institutions and Regional Research Laboratories have developed cost-effective design and construction technologies suitable for different geo-climatic regions in the country. The technologies are being disseminated to various parts of the country through the Building Centres set up under the Centrally-sponsored scheme. The Building Materials & Technology Promotion Council (BMTPC) has undertaken a study/survey on the building designs in North-Eastern States, Tamil Nadu, Gujarat and Andhra Pradesh with a view to develop and promote standardised housing designs for their regions.

[Translation]

#### Allotment of Government Accommodation

3383. SHRI GOVINDA CHADRA MUND: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of employees in Delhi who have been sanctioned Government accommodation during the last two years but allotment is yet to be made;

(b) whether the Government propose to make allotment of Government accommodation to these employees during the current year;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) 1301 out of turn sanctions given during the last 2 years are pending for allotment.

(b) to (d) The actual allotment be it in turn or out of turn depends on the availability of vacancies. Since the out-of-turn allotments are to be restricted to 20% of total number of vacancies (in the ratio of 1 : 4) in each type of accommodation, and the vacancies being limited, the actual allotment takes time to mature. It is not possible to specify any time period within which all such allotments would be made.

#### Financial Assistance for Houses in Uttar Pradesh

3384. SHRI BRIJ BHUSHAN SHARAN SINGH SHRI HARIKEWAL PRASAD SHRI ARJUN SINGH YADAV } : Will the

PRIME MINISTER be pleased to state:

(a) whether the Union Government have allocated funds for construction of houses in the rural and backward areas of Uttar Pradesh during 1993-94;

(b) if so, the details thereof; and

(c) the amount provided to the State so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) and (b) Yes, Sir. The Government of India is implementing a scheme "Indira Awas Yojana" for construction of houses free of cost, for SCs/STs and freed bonded labourers below poverty line in all the rural Districts of the country, including those of Uttar Pradesh. Indira Awas Yojana is a sub-scheme of Jawahar Rozgar Yojana. 6% of the resources of the Jawahar Rozgar Yojana are earmarked for the Indira Awas Yojana.

(c) A sum of Rs. 1044.12 lakhs has been released so far to the Government of Uttar Pradesh during 1993-94 under Indira Awas Yojana.

#### Crisis of Water in U.P.

3385. SHRI AAST BHUJA PRASAD SHUKLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there has been a grave crisis of water in some parts of Uttar Pradesh;

(b) if so, the names of those areas which are badly affected by water crisis and the period for which they remained affected and the reasons therefor; and

(c) the steps taken or proposed to be taken to solve this water crisis?